THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 08th January, 2022

This is for information of all concerned that due to the recent rise of Covid-19 cases, Judges Guest House at Kharghuli, Bungalow No. 5 and 6 at Malibagan, are decided by the competent authority to be used for the purpose of '**Home Isolation**', with effect from 09-01-2022.

It may also be mentioned herein that the accommodation of guests at Judges Guest House, Kharghuli, would be restricted, until further order(s).

By Order,

Sd/- Shri Utpal Rajkhowa

REGISTRAR (ADMN.)

Memo No. HC.III - 06 / 2020 / 210 - 226 / G, dated 08th January, 2022. Copy forwarded to :-

- 1. The Registrar (Vigilance/Judl./Esstt.), Gauhati High Court, Guwahati.
- 2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Deputy Registrar (______), Gauhati High Court, Guwahati.
- 6. The Asstt. Registrar (_______), Gauhati High Court, Guwahati.
- 7. The Court Manager, Gauhati High Court, Guwahati.
- 8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this notice in the website of the Gauhati High Court.*
- 11. The P. S. to Hon'ble Mr./Mrs. Justice ______, Gauhati High Court, Guwahati.
- 12. The A. O. (J), ______, Gauhati High Court, Guwahati.
- 13. The Court Officer Nos. I and II, Gauhati High Court, Guwahati
- 14. The Chief Security Officer, Gauhati High Court, Guwahati.
- 15. The Protocol Officer, Gauhati High Court, Guwahati.
- 16. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
- 17. Notice Boards (New block & Old Block) Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)